

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-319(ND)/201**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
05.09.2017**

**NAME OF THE COMPANY:** M/s. Toyo Denso India Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 59(7) of IBC, 2016


<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s)	:	Mr. Atul Kumar, Advocate Mr. Abhishek Kumar, Advocate Mr. Piyush Pandey, Liquidator
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For the Respondent (s)	:	None
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**ORDER**

Re-notify this case for further consideration. Notice to the ROC returnable on 12<sup>th</sup> October, 2017.

  
— Sd —

**(S. K. Mohapatra)  
Member (T)**

— Sd —

**(Ina Malhotra)  
Member (J)**